

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 410/MP/2024

Subject : Petition regarding the billing of energy charges by Pragati Power Corporation Limited in respect of its Pragati-III Combined Cycle Power Station (1371 MW) located at Bawana, Delhi.

Petitioner : PSPCL

Respondent(s) : PPCL and 7 others

Date of hearing : **17.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, PSPCL
Ms. Pallavi Saigal, Advocate, PSPCL
Ms. Shree Dwivedi, Advocate, PSPCL
Shri Shivam Sinha, Advocate, TPDDL
Shri Ankit Bhandari, Advocate, TPDDL
Shri Mudassir, Advocate, TPDDL
Shri V M Kannan, Advocate, SLDC
Shri Shahbaaz Hussain, Advocate, SLDC
Shri Mayank Singh, Advocate, SLDC
Ms. Harimohana N., Advocate, SLDC
Ms. Rumela Biswas, Advocate, SLDC
Shri Rajesh Jain, SLDC
Ms. Sonali Garg, SLDC
Ms. Neelam Bharti, SLDC
Shri Buddy A. Ranganathan, Sr. Advocate, BRPL and BYPL
Shri Rahul Kinra, Advocate, BRPL and BYPL
Shri Aditya Ajay, Advocate, BRPL and BYPL
Ms. Mahima Kaur, Advocate, BRPL and BYPL
Shri Anand Ganesan, Advocate, PPCL
Ms. Swapna Seshadri, Advocate, PPCL
Ms. Khyati Chhabra, Advocate, PPCL
Shri Amal Nair, Advocate, PPCL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing and was accordingly adjourned.

2. While adjourning the hearing, the Commission directed Respondent, PPCL, to submit the technical justification for adoption of composite billing up to the Minimum Technical Limit (MTL), including the following, on or before **10.5.2026**, after serving copies to the other parties:

a) the OEM-recommended MTL parameters for the Bawana CCGT modules;



- b) the manner in which such MTL has been considered for billing purposes;
and
- c) the operational/ technical constraints necessitating composite billing up to MTL.

3. The Petitioner may submit its response to the above, if any, on or before **25.5.2026**.

4. The Petition shall be listed for hearing on **4.6.2026**.

By order of the Commission

Sd/-

(T. D. Pant)

Joint Chief (Law)

